

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:117
ANSWERED ON:10.07.2009
ACCOUNTS OF NREGA WORKERS
Pandey Shri Ravindra Kumar;Singh Shri Pashupati Nath

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is making the entire payment of wages to NREGA workers through their accounts in banks/post offices;
- (b) if so, the number of accounts of NREGA workers which have been opened in banks/post-offices till now, State-wise;
- (c) whether the Government has received complaints against some banks for not opening of such accounts or demanding commission on opening of accounts;
- (d) if so, the details thereof and the action taken by the Government thereon; and
- (e) the time by which payment of wages will be made to all the NREGA workers through banks/post offices?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. C. P. JOSHI)

(a) to (e): A statement is laid on the Table of the house.

Statement as referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 117 for answer on 10.7.2009

(a): During the year 2008-09, as reported by the State Governments, out of total wage payment of Rs. 18155.20 crore to un-skilled workers Rs. 10339.72 crore was disbursed through Banks/Post Offices which is around 56.96% of the total wages disbursed.

(b): As per latest reported figures, 6.8 crore accounts have been opened for NREGA workers in Banks/Post Offices. State-wise details are enclosed.

(c)&(d): A total of 16 complaints have been received in this Ministry in this regard from individuals during the period 1.4.2008 to 30.6.2009. In addition, some States such as West Bengal, Himachal Pradesh, Chattisgarh, and Rajasthan have also raised issues of Banks charging commissions/transaction fee and not cooperating in opening accounts of NREGA workers.

Complaints received from the individuals have been sent to concerned State governments for enquiry and appropriate action. Problems raised by the States have been taken up with the Department of Financial Services, Planning Commission and Reserve Bank of India (RBI) to resolve the issues concerned on priority.

(e): Department of Financial Services has been requested to take action for expanding the outreach of financial services so that wage payment can be made entirely through NREGA worker's accounts. In view of this, it is not possible to fix a time for making entire wage payment through Banks/Post Offices.

Annexure referred in reply to part (b) of Lok Sabha Starred Question no. 117 for 10.7.2009

S.No.	State	NO. of Bank	No. of Post Office	Total Accounts	Account Opened	Account Opened
1	2	3	4	5	6	7
1	ANDHRA PRADESH	1019153		11196554	12215707	
2	ARUNACHAL PRADESH	2		0	2	

3	ASSAM	1031851	736037	1767888
4	BIHAR	1402113	3305140	4707253
5	CHHATTISGARH	1773667	2424532	4198199
6	GUJARAT	603553	964333	1567886
7	HARYANA	158455	12073	170528
8	HIMACHAL PRADESH	367063	41901	408964
9	JAMMU AND KASHMIR	135705	2218	137923
10	JHARKHAND	974016	1808537	2782553
11	KARNATAKA	2475185	348676	2823861
12	KERALA	847129	56658	903787
13	MADHYA PRADESH	4917011	646908	5563919
14	MAHARASHTRA	559051	302700	861751
15	MANIPUR	50822	131904	182726
16	MEGHALAYA	426	41	467
17	MIZORAM	12394	9457	21851
18	NAGALAND	1146	0	1146
19	ORISSA	1044636	785373	1830009

20	PUNJAB	110471	47966	158437
21	RAJASTHAN	3399226	3960234	7359460
22	SIKKIM	15963	14190	30153
23	TAMIL NADU	8068905	3923	8072828
24	TRIPURA	234578	135828	370406
25	UTTAR PRADESH	5715193	148402	5863595
26	UTTARAKHAND	610108	107981	718089
27	WEST BENGAL	2801702	3020022	5821724
28	PONDICHERRY	14574	0	14574
29	ANDAMAN AND NICOBAR	36390	295	36685
30	DADRA & NAGAR HAVELI	7643	0	7643
Total		38388131	30211883	68600014